

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : Company Appeal(CA)/8/2024
NAME OF THE PETITIONER : Income Tax Officer
NAME OF THE RESPONDENT(S) : S M Corporation Pvt Ltd & 3 Ors
UNDER SECTION : Sec 252 of CA, 2013

ORDER

Ld. Counsel Ms. Ragha Sudha for the Applicant. Ld. Counsel Mr. Badhiri Naryanan for R1. Ld. Counsel Mr. Avinash Krishnan Ravi for ROC.

ROC report has been filed.

Ld. Counsel for R1 submitted that he has not received the copy.

Applicant is directed to serve the copy on R1.

Reply be filed within 2 weeks.

List the matter for hearing on **19.06.2024**.

-Sd-

VENKATARAMAN SUBRAMANIAM
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)